

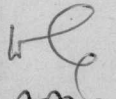
02-11-95

Hon. Mr. S. Das Gupta AM  
Hon. Mr. T. L. Verma, JM.

Sri Sanjay Kumar, learned counsel for the applicant has moved a misc. Application No. 2655 of 1995 seeking withdrawal of this petition. It has been stated in the application, which is signed by the applicant, that the latter has already <sup>been</sup> granted the relief prayed for in this OA.

In view of the submissions made, in the misc. application is allowed. The application is dismissed as withdrawn.

  
JM

  
AM

